

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A.361 of 1999
(O.A.158 of 1996)

Date of Order : 23.7.1999

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

BALARAM B ISUAS

vs.

UNION OF INDIA & ORS.
(GOVT. OF INDIA PRESS)

For the applicant : Mr. R. M. Choudhury, counsel.

For the respondents: Mrs. Uma Sanyal, counsel.

ORDER

S.N. Mallick, V.C.

We have heard Mr. R. M. Choudhury, the 1st.counsel for the applicant in this M.A. which is an application for restoration of O.A.158 of 1996 which was dismissed for default on 7.6.1999 by an order of this Tribunal.

2. It is submitted by Mr. R. M. Choudhury that he could not attend the court on the said date as he did not correctly record the date of hearing of the matter.

3. After hearing Mr. Choudhury and Mrs. Uma Sanyal, the 1st.counsel appearing for the respondents, we allow this M.A. and restore O.A.158 of 1996 to its original file and number after setting the order dated 7.6.1999.

4. The O.A. be listed for hearing on 11th October, 1999.

B.P. Singh
(B.P. Singh)
Administrative Member

S.N. Mallick
(S.N. Mallick)
Vice-Chairman